

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 336/2002

DATE OF ORDER: 11.9.2002

R.P. Meena son of Shri S.L. Meena aged 35 years, r/o V&P Dhigawara, Tehsil Rajgarh District Alwar (Rajasthan). Presently posting address: Assistant Operations Manager, DRM Office, Bikaner.

....Applicant.

VERSUS

1. Union of India through Secretary, Ministry of Railways, Railway Board, Rail Bhawan, New Delhi.
2. General Manager, Central Railway, Mumbai Chatrapati Shivaji Terminous, Mumbai.
3. Shri V.K. Bhargava, Officer on Special Duty, West Central Railway, Indira Market, Jabalpur (M.P.).
4. Shri Ashok Avasthi, Chief Operations Manager, Central Railway, Mumbai Chatrapati Shivaji Terminous, Mumbai.
5. Chief Transportation Manager, West Central Railway, Indira Market, Jabalpur (MP).
6. Smt. Nirmala Khapre, Secretary to O.S.D. West Central Railway, Indira Market, Jabalpur (MP).
7. Divisional Railway Manager (Personnel), Bikaner Division, Northern Railway, Bikaner.

....Respondents.

Mr. Arvind Soni, Counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial).

ORDER (ORAL)

MA No. 372/2002 taken up. Learned counsel for the applicant submits that he has filed this MA for withdrawing the OA No. 336/2002 with a liberty to file another OA in the Bench having jurisdiction of the case. Prayer granted. The OA stands dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)